

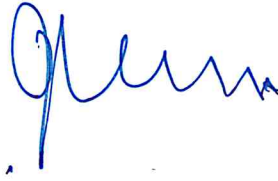
**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER :
PETITION NUMBER : CA/ 1/2016
NAME OF THE PETITIONER(S) : Purushothaman Mooliyil Payyan
UNDER SECTION : 441**

S.No.	Name (in Capital)	Represented by	Signature
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	R. Kannan-	Power of At. Purushothaman M.	
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ORDER

Shri R Kannan, PCS representing the petitioner present and prayed extension of time for his submissions. Time enlarged at request. Put up on **06.06.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)